

Most Urgent  
Out at Once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM SPECIAL JUDGE (PC ACT) (CBI)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JOTPRACCIGaz.(2023) 1904-1724-D

Dated 25/2/2023

To  
The Director (Academics),  
Delhi Judicial Academy,  
Sector-14, Dwarka,  
New Delhi.

Sub: Practical Training of Newly Appointed Officers of DHS from the Bar w.e.f 27<sup>th</sup> February to 2<sup>nd</sup> March, 2023.

Ref: No.DJA/Trg./FC/Batch-XIV (DHS)/1665/2023/R46 dated 28<sup>th</sup> February, 2023

Sir/Madam,

With reference to your letter on the subject captioned above, I am to inform that the following Presiding Officers/Labour Court, RACC, New Delhi are on leave with whom the trainee Judicial Officers were attached w.e.f 27<sup>th</sup> February to 2<sup>nd</sup> March, 2023:-

Sl. No.	Name of the Judicial Officers who are leave	Date of Leave	Name of the trainee Judicial Officers
1.	Ms. Navita Kumari Bagh, Presiding Officer/Labour Court	Child Care Leave w.e.f 23.01.2023 to 21.03.2023	Sh. Anil Kumar Paswan
			Sh. Mohammad Eshesham
			Sh. Abhishek Srivastava
			Sh. Shiv Kumar
2.	Ms. Bhavna Kalia, Presiding Officer/Labour Court	Earned Leave w.e.f 25.02.2023 to 10.03.2023	Sh. Shankar Narayan
			Sh. Deepak/Mohan
			Sh. Sachin Nital
			Sh. Abhishek Goyal

In view of the above, the trainee Judicial Officers are attached with the following Link/ another Presiding Officers/Labour Court, RACC, New Delhi, RACC, New Delhi as per the dates mentioned against their names w.e.f 27<sup>th</sup> February to 2<sup>nd</sup> March, 2023:-

Sl. No.	Name of the Judicial Officers	Name of the trainee Judicial Officers	Dates of attachment
1.	Sh. Tarun Yogesh Presiding Officer/Labour Court	Sh. Anil Kumar Paswan	27.02.2023
		Sh. Mohammad Eshesham	28.02.2023
		Sh. Abhishek Srivastava	01.03.2023
		Sh. Shiv Kumar	02.03.2023
2.	Sh. Lal Singh Presiding Officer/Labour Court	Sh. Shankar Narayan	27.02.2023
		Sh. Deepak/Mohan	28.02.2023
		Sh. Sachin Nital	01.03.2023
		Sh. Abhishek Goyal	02.03.2023

Yours faithfully,

25/2/2023

[Anil Kumar]  
Officer-in-charge (Judicial) Link  
For Principal District & Sessions Judge  
cum- Special Judge (PC Act) (CBI)  
Rouse Avenue Court Complex, New Delhi.

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No. JOTPIRACC/Gaz./2023/ 1704-1724-D

Dated 25/2/2023

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
4. The P.S. to Lt. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RAQC, New Delhi.

 25/2/23  
Officer in Charge (Judicial) Link  
For Principal District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex, New Delhi.